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SLP(C)No. 23431 OF 2003  
ITEM No.31

Court No. 5

SECTION III  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.23431/2003

(From the judgement and order dated 11/03/2003 in WPTT 2/03  
of The HIGH COURT OF CALCUTTA)

M/S. RAM SARUP INDUSTRIAL CORPORATION

Petitioner (s)

VERSUS

ADDL. COMMNR., COMMERCIAL TAXES & ORS.

Respondent (s)

( With Office Report )

Date : 16/07/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s) Mr. U.U.Lalit, Sr.Adv.  
Mr. Yasobant Das, Sr.Adv.  
Mr. D.Bharat Kumar, Adv.  
Mr. G.Venkatesh, Adv.  
Mr. Anand, Adv.

Mr. Abhijit Sengupta, Adv.

For Respondent (s)

Mr. Tara Chandra Sharma, Adv.  
Ms. Neelam Sharma, Adv.

UPON hearing counsel the Court made the following  
O R D E R

We see no reason to interfere.

The Special Leave Petition is dismissed.

Anita

(Jasbir Singh)  
Court Master